

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-04-2024 AT
10.30 A.M. THROUGH PHYSICAL HEARING:

PRESENT: SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : --
PETITION NUMBER : CP/19(CHE)2021 IN CP/8/2017
NAME OF THE PETITIONER : K K Jagadish
NAME OF THE RESPONDENT(S) : CADS Software India Pvt Ltd & 7 Others
UNDER SECTION : Sec 424 (3) of CA, 2013

1) Ashlin Christo Counsel for R₁, R₂, R₆ Pr. Ashli
2. Am. Sridharan Counsel for Petitioner Am. Sridharan

Pr

d

1. CP/19(CHE)/2021 IN CP/8/2017

ORDER

Ld. Counsel Mr. A.M. Sridharan for the Petitioner. Ld. Counsel Mr. Ashlyn Christo for the R1, R2 and R6.

The Applicant sought short adjournment as the senior counsel is not available.

List the Petition for hearing on **11.06.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

phk

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)